

HIGH COURT OF SIKKIM
GANGTOK

No. 56./Confdl./HCS

Dated: 18/10/2019

NOTIFICATION

In pursuance to Notification No. 80/Home/2019 dated 16.10.2019 issued by the Home Department, Government of Sikkim and in partial modification of Notification No. 37/Confdl/HCS dated 27.10.2018 & No. 38/Confdl/HCS dated 27.10.2018 issued by the High Court of Sikkim, it is hereby notified that the High Court of Sikkim as well as the District Court in the East District at Gangtok shall remain closed on 21.10.2019 which is the poll date of Bye-Election, 2019 in the three Assembly Constituencies of Sikkim i.e (i) 27-Gangtok, (ii) 24-Martam Rumtek in East District and (iii). 10-Poklok Kamrang in South District. In lieu thereof, 31.10.2019 will be Court working day for the High Court of Sikkim.

Further, Officers and Staff working in the District Courts at North District, South District and West Districts respectively who are Voters of the above three constituencies are permitted to avail holiday on 21.10.2019 upon production of a copy of Voter's Identity Card before the concerned District Judge.

By Order,

Sd/-
REGISTRAR GENERAL

Memo No. V(41)/Confdl/HCS/ 9612-657

Dated: 18/10/2019

Copy to:

1. The Secretary General, Supreme Court of India, New Delhi – 110 201.
2. The Secretary to the Government of India, Ministry of Home Affairs, New Delhi 110 001.
3. The Registrar General, High Court of _____.
4. The Secretary, Bar Council of India, New Delhi - 110 001.
5. The Additional Chief Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok.
6. The Principal Secretary to Hon'ble Chief Minister, Government of Sikkim, Gangtok.
7. The Principal Secretary to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
8. The Additional Registrar-cum- Principal Private Secretary to Hon'ble Judge, High Court of Sikkim.
9. The Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok.
10. The Advocate General, Government of Sikkim, Gangtok.
11. The Additional Advocate General, Government of Sikkim, Gangtok.
12. The Chief Secretary and Home Secretary, Government of Sikkim, Gangtok.
13. The District & Sessions Judge (West) at Gyalshing.

14. The District & Sessions Judge (North) at Mangan.
15. The District & Sessions Judge (East) at Gangtok.
16. The Legal Remembrancer –cum- Law Secretary, Law Department, Government of Sikkim, Gangtok.
17. The District & Sessions-Judge (Spl. Div. –I) at Gangtok.
18. The District & Sessions Judge (South) at Namchi.
19. The Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
20. The Director, Sikkim Judicial Academy, Sokeythang, Gangtok.
21. The District & Sessions Judge (Spl. Div. –II) at Gangtok.
22. The Additional Director, Sikkim Judicial Academy, Sokeythang, East Sikkim.
23. The Chief Judicial Magistrate-cum- Civil Judge (East) at Gangtok.
24. The Chief Judicial Magistrate-cum- Civil Judge I/C (North) at Mangan.
25. The Chief Judicial Magistrate-cum- Civil Judge (South) at Namchi.
26. The Chief Judicial Magistrate-cum-Civil Judge I/C (West) at Gyalshing
27. The Sr. Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
28. The Civil Judge-cum-Judicial Magistrate, I/C Rangpo Sub-Division East Sikkim.
29. The Civil Judge-cum-Judicial Magistrate, I/C Rongli Sub-Division East Sikkim.
30. The Sr. Civil Judge-cum-Judicial Magistrate (South) at Namchi.
31. The Civil Judge-cum-Judicial Magistrate, I/C Yangang Sub-Division South Sikkim.
32. The Civil Judge-cum- Judicial Magistrate (West) at Gyalshing.
33. The Civil Judge-cum- Judicial Magistrate (South) at Namchi.
34. The Civil Judge-cum-Judicial Magistrate, I/C Jorethang Sub-Division South Sikkim.
35. The Civil Judge-cum- Judicial Magistrate (North) at Mangan.
36. The Civil Judge-cum-Judicial Magistrate, I/C Chungthang Sub-Division, North Sikkim.
37. The District Magistrate (East) at Gangtok.
38. The District Magistrate (West) at Gyalshing.
39. The District Magistrate (North) at Mangan.
40. The District Magistrate (South) at Namchi.
41. The Special Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
42. The Additional Secretary, Home Department, Government of Sikkim, for publication in Government Gazette.
43. The General Secretary, Bar Association of Sikkim, Gangtok.
44. The General Secretary, Namchi Bar Association, South Sikkim, Namchi.
45. The P.A. to Registrar General, High Court of Sikkim.
46. All Section Incharge, High Court of Sikkim, Gangtok.
47. The Computer Cell, High Court of Sikkim, Gangtok.
48. Notice Board,
49. Guard file &
50. File.

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18-10-2019

**PS TO HON'BLE THE CHIEF JUSTICE
&
REGISTRAR (I/C)**